

Shri J. B. Kripalani (Amroha): Mr. Deputy-Speaker, Sir, I represent unfortunately no particular section of the Indian people but as an old servant of the nation I hope I represent the whole of India.

I fully associate myself with what has been said by our Prime Minister and I congratulate him on the firm stand that he has taken at this time.

I also associate myself with all those sentiments that have been expressed here by the leaders of the different parties.

We are proud of our jawans and I pay my humble tribute of admiration to these young people who at the risk of their life are serving today the nation. I hope the nation will be worthy of their sacrifices.

I also wish to remind the nation that this is not a war of one nation against another or of one country against another. This is a kind of civil war and therefore, there should be no victory and no defeat on any side.

I hope that things will arrange themselves in such a manner that we who are brothers to each other will again remain as brothers and live in peace.

Mr. Deputy-Speaker: I accept the suggestion of Shri Mukerjee about sending some Members of Parliament to Amritsar, etc. I shall select the Members and fix the date soon.

Shri S. M. Banerjee (Kanpur): Let them be sent immediately.

11.45 hrs.

#### GOA, DAMAN AND DIU (ABSORBED EMPLOYEES) BILL\*

The Minister of Home Affairs (Shri Nanda): I beg to move for leave to introduce a Bill to provide for the regulation of the conditions of service of persons absorbed for service in connection with the administration of the Union territory of Goa, Daman and Diu and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of the conditions of service of persons absorbed for service in connection with the administration of the Union territory of Goa, Daman and Diu and for matters connected therewith."

The motion was adopted. ..

Shri Nanda: I introduce the Bill.

11.46 hrs.

#### KERALA APPROPRIATION (NO. 3) BILL, 1965

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State of Kerala to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1962, in excess of the amounts granted for those services and for that year, be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to provide for

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\*Moved with the recommendation of the President.